

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.2296
TO BE ANSWERED ON 14.03.2023**

SC TAG FOR DALIT MUSLIMS AND CHRISTIANS

2296. DR. T.R. PAARIVENDHAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government has any proposal to amend the Constitution (Scheduled Caste) Order 1950 so as to enable to give SC tag for Dalit Muslims and Christians with the aim to abolish untouchability in the country; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

(a) & (b): No Sir, however, a Commission under the Commissions of Inquiry Act, 1952 has been constituted vide Notification No. S.O.4742(E) dated 06.10.2022 to examine the matter. Further the matter is also sub-judice.
